

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2258
TO BE ANSWERED ON 29th JULY, 2022**

CONTRACTUAL STAFF ENGAGED DURING COVID-19

2258: SHRI HAJI FAZLUR REHMAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a large number of contractual staff recruited in various hospitals during the first and second wave of COVID-19 are now being retrenched;
- (b) if so, the details thereof;
- (c) whether the Government proposes to extend the services of such contractual staff; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): When the country was faced with COVID-19 pandemic, Union Cabinet approved the scheme "India COVID 19 Emergency Response and Health Systems Preparedness Package: Phase-II", (ECRP-II) amounting to Rs 23,123 crores for financial year 2021-2022 on 08th July, 2021. The scheme was implemented from 01.07.2021 to 31.03.2022. The scheme aimed to accelerate health system preparedness for early management of COVID-19 including development of dedicated COVID facilities. Accordingly, during that time staff were hired for a short period on outsourcing/ contractual basis for the purpose of handling covid cases.
